

- (d) Restoring the weightage that must be accorded to performance in class 12 in entrance tests for professional and other courses; this would minimize the current inequality in access to such courses of study due to dominating influence of expensive preparatory coaching;
- (e) Extending the system of Comprehensive and Continuous Evaluation up to class 10;
- (f) A National Vocational Curriculum Framework;
- (g) A curriculum framework for value education because examinations are only a gateway to higher education whereas values last and guide a lifetime.

HRM agreed to take up at the appropriate levels the feelings expressed by Hon'ble Ministers from States in regard to the enhancement of age of superannuation of teachers in higher education in the pay revision package.

States were requested to send in proposals under Eleventh Plan schemes in accordance with the decision taken by the National Development Council.

Approval for new polytechnics

549. SHRI A. ELAVARASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether All India Council for Technical Education (AICTE) has withdrawn the powers given to the States for processing of applications for grant of approval for new polytechnics and extension of courses;
- (b) if so, the details thereof;
- (c) whether the move is to reduce the gap between the number of degree-level technical institutions and polytechnics;
- (d) whether the regulatory body AICTE has decided to introduce a system of e-governance in its approval process for diploma and PG Diploma level institutions to ensure transparency and swiftness in decision making; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. As per the information received from All India Council for Technical Education (AICTE), the Council has withdrawn the powers given to the States for processing of applications for grant of approval for new polytechnic and extension of courses.

- (c) Yes, Sir.

(d) and (e) AICTE has introduced a system of e-governance in its approval process for diploma and PG Diploma level institution from the year 2011-12 to ensure greater transparency in decision making notified *vide* Gazette Notification No. F.No. 37-3/legal/2011 dated 10.12.2010 which is available on AICTE's website www.aicte-india.org

Setting up of new institutions by AICTE

550. SHRI A. ELAVARASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has announced a set of norms for All India Council for Technical Education (AICTE) for setting up new institutions in the country;

(b) if so, the details thereof;

(c) whether under the new system corporate sector can set up technical institutions provided they get registered as a non-profit entity;

(d) if so, the details thereof;

(e) whether this move will help increase lakhs of seats in engineering and management streams; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. As per the information received from All India Council for Technical Education (AICTE), the Council has notified a set of norms for setting up of new technical institutions in the country. The Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010 published in this regard which is available on AICTE's website (www.aicte-india.org).

(c) and (d) As per the clause 3 of the said Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010, corporate section can set up technical institutions provided that the company is established under the section 25 of the Company's Act-1956 ensuring the following:

(i) No profit working;

(ii) Income generated through operations of Technical Institution shall be utilized for working and development of the Technical Institution; and

(iii) there shall be no indirect holding.

(e) and (f) AICTE has opened its web portal for online submission of proposals for opening of new institutions for academic year 2011-12 from 30.12.2010 to 28.02.2011. It is expected that corporate sector will come forward with the proposals for opening new institutions and this move will *inter alia* help in increasing the number of seats in engineering and management streams for academic year 2011-12.